

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 620
100/252/ND/2022

IN THE MATTER OF:

M/s. Arrow Developers Pvt. Ltd.

...APPELLANT

Vs.

RoC

...RESPONDENT

Section

U/s 252

Order delivered on 26.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:

For the RoC

:Asst RoC.

For the Income Tax Department

:Mr. Zoheb Hossain, Mr.
ParthSemwal, Mr. Vipul Agrawal, Sr.
& Jr. Standing Counsel.

ORDER

Due to paucity of time, matter is adjourned to 19.10.2022.


(COURT OFFICER)